

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2221  
ANSWERED ON:02.12.2009  
PLAN FOR CARBON EMISSION CHECK  
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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has prepared any ambitious plans to keep carbon emission of the country under check;
- (b) if so, the details thereof;
- (c) whether the Government has set norms in this regard;
- (d) if so, the details thereof including the range of incentives proposed for various sectors mentioned in Kyoto Protocol; and
- (e) the extent to which these norms and incentives are likely to help in climate change?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (c) The Government has released the National Action Plan on Climate Change (NAPCC) which outlines India's strategy to meet the challenge of Climate Change. Two of the eight National Missions i.e. National Solar Mission and National Mission on Enhanced Energy Efficiency relate to mitigation of emissions and include ambitious programmes aimed at generating solar power and conserving energy. Energy Efficiency mission envisages setting norms for achieving energy efficiency under 'Perform, Achieve and Trade' Scheme. Further, public and private sector entities participate in the Clean Development Mechanism (CDM) of the Kyoto Protocol which helps in reducing emissions. These initiatives have the effect of reducing carbon emissions.

(d) Kyoto Protocol permits the use of three flexible mechanisms i.e Emissions Trading, Joint Implementation and Clean Development Mechanism (CDM), out of which the CDM provides incentives in the form of sale of carbon credits by developing countries to developed countries. CDM projects in various sectors e.g renewables, energy efficiency, biomass, fuel efficiency, transport etc are eligible for these incentives.

(e) Incentives available through sale of Certified Emission Reduction (CERs) under the CDM help in mitigating the financial and other risks of projects in developing countries. India has approved 1464 CDM projects which, if registered by the Executive Board of CDM, can result in flow of US \$ 6.15 billion into the country through sale of CERs till 2012.